## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 07.11.2020 <u>NOTICE</u>

## Take notice that the following matter adjourned on 30.09.2020 will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	I.A No. 1987 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills- 77. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors.	30.09.2020	14.12.2020
2.	Contempt Case (AT) No. 28 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	WithPooja Mining & Marbles Pvt. Ltd.Vs.Umang Realtech Pvt. Ltd.Through IRP & Ors.	30.09.2020	14.12.2020

Copy to: -

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

By the order of Hon'ble Acting Chairperson -sd/-Registrar